

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 828 of 2019**

**IN THE MATTER OF:**

**SoftwareOne India Pvt. Ltd.**

**...Appellant**

**Versus**

**Magnamious Systems Pvt. Ltd.**

**...Respondent**

**Present:**

**For Appellant:            Mr. R Jawahar Lal and Mr. Shyamal Anand, Advocates**

**For Respondent:        Mr. Harshit Agarwal and Ms. Saloni Purohit,  
Advocates**

**O R D E R**

**10.01.2020**        Post this appeal 'for Admission (After Notice)' on **06<sup>th</sup> February,**  
**2020.**

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice Bansi Lal Bhat]  
Member (Judicial)

/mohan/sk